

LAST DATE FOR CLAIM EX-GRATIA COMPENSATION FOR
COVID IS **MAY 23**

April 27, 2022

Vaisakha 07, 1943

The Revenue Department of Goa has informed that the ex-gratia payment of Rs. 50,000/- for next kin of deceased due to Covid, the claimant can file the claim for Ex-gratia Compensation till **May 23, 2022** in case of death occurred due to Covid-19 prior to **March 20, 2022**.

For further deaths, ninety day's time is provided from the date of death due to Covid-19 to file the claim for compensation.

In case of extreme hardship any claimant who could not make an application within the time prescribed the claimant may approach Grievance Redressal Committee and make the claim through Grievance Redressal Committee, in the office of Collector North and South.

Applications are available in the office of District Collectors and the office of Taluka Mamlatdars. Application can also be submitted through Goa Online Portal ([http:// goaonline.gov.in](http://goaonline.gov.in)).

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